than the percentage that we could have claimed and we were not able to get?

Sardar Swaran Singh: It is very difficult to give firm percentages. But factually it is correct that over 20,000 women were recovered in India and sent across to Pakistan whereas the number of Hindu and Sikh abducted women and persons who were brought from Pakistan to India is roughly a little less than 10,000. These are the figures but to give them in terms of percentages bearing on the total persons involved is difficult. It is very difficult to give any firm percentage

Shri A. C. Guha: Is it true that during the last three or four years persons are recovered only from this side and almost none has come from that side?

Sardar Swaran Singh: No, Sir. That will not be quite correct Hindu and Sikh women have, during the last two or three years, been recovered from Pakistan also Some of them have come over to India

Shri A. C. Guha: May I know the number, for the last two or three years, on both sides?

Sardar Swaran Singh: These may be given, but at the moment I have not got those figures with me

Shri D. C. Sharma: It was suggested that a fact-finding committee should be appointed to go into the whole question at the ministerial level or at the secretariat level. May I know if that committee was appointed and, if so, what work it has done?

Sardar Swaran Singh: Yes, Sir. Two high-powered officers who were entrusted with this work by the two Governments were asked to go into the question and to submit a report They have not yet been able to submit a report.

हिमाचल प्रदेश में सीमेन्ट का कारजाना

**\*१२५**८. **शी पदम देव : क्**या **वाशिष्य तथा उद्योग** मंत्री यह बताने की कृपा करंगे कि :

- (क) क्या यह सच है कि हिमाचल प्रदेश में राजव (पाण्टा साहिब) में सोमेन्ट के लिये कच्चा माल प्रचुर मात्रा में उपलब्ध है ग्रांर राज्य सरकार ने सप्ट सरकार से वहा सामेन का एक कारखाना खोनने का ग्रमुरोध किया है,
- (ख) यदि हा, तो क्या सरकार का इस विषय में काइ कार्यवाही करने का विचार है; म्रार
- (ग) यदि उपरोक्त भाग (ख) का उत्तर नकारात्मक हो, तो इस के क्या कारण है  $^{\circ}$

The Minister of Industry Manubhai Shah): (a) to (c) Adequate limestone deposits are reported be available in Paonta Sahib, but they are very far from any Railway Communication. In December, 1955 an application from a party was received under the Industries (Development and Regulation) Act, 1951, for setting up a cement factory there. This was recommended by the State Government. As the Scheme involvaed construction of a railway link from Jagadhari to the proposed site, it is not within the range of immediate possibility However efforts continuing to find out whether a small sized cement factory using road transport for the movement of raw materials could become economic at that place.

Shri P. C. Bose: May I know whether limestone alone will be the raw material for cement or whether there are other minerals or materials necessary for cement production?

Shri Manubhai Shah: Gypsum and coal are also required but lime is the major component.

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भी होस राख : म जानना चाहता हं कि क्या गवर्नमेट की यह पालिसी नहीं है कि जो बैक्बई एरियाज है उनको उनके डिबेलेपमेंट मे तरजीह दी जाए, उनको प्रक्रेस दिया जाए और इस वास्ते ग्रगर किनी इंडस्ट्री को लगान के लिये किसी जगह पर रेल लाइन की जरूरत हो तो वह जल्दी से बना दी जाए ? में जानना चाहता हू, कि इस रेलवे लाइन को बनाने में क्या जल्दी की जायेगि ?

श्री मानाई शाह : गवर्नमेट की यह पालिसी तो है हो कि जो बै रई एरियाड है उनके िवेत मेट का प्रफेस दिया जाए लेकिन उस कीम को हाथ में लेने के लिये बहुत जादा दैसा खर्च करके रेल लाइन ब गना जरा मुक्लि है ग्रीर उसको फिलहाल हा अम नहीं निया जा सकता है।

Shrimatl Tarkeshwari Sinha: I know whether this scheme will be on a Government to Government basis or whether some private firms have approached the Government to open a cement factory there?

Shri Manubhai Shah: As I have received was indicated, a scheme from a private party and we considered it, but because of the railway communication we had to turn down.

Shri T. B. Vittal Rao: May I know whether the limestone deposits there have been assessed and, if so, what is the quantity available?

Shri Manubhai Shah: There not been a general assessment, but what I can say is, pocket assessments in different areas have been carried out and as a result of that, 31 new cement factories have been licensed all over the country.

Journalists' Wage Board

Or. Ram Subhag Singh: Shri Palaniyandy: Shri Narayanankutty \*1258-A. < Menon:

Shri Prabhat Kar: Shrimati Parvathí Krishnan: Shri Yajnik:

Will the Minister of Labour Employment be pleased to state:

- (a) the position regarding the 1mplementation of the recommendations of the Working Journalists' Wage Board by the newspaper proprietors;
- (b) whether it is a fact that the interim stay granted by Supreme Court to the Express Newspapers (Private) Limited against enforcement of wage board decisions apply only to the employees of the above concern; and
- (c) the action Government propose to take to ensure the implementation of the decisions by other newspapers which have not questioned the Act before the Supreme Court?

The Deputy Minister of Labour (Shri Abid Ali): (a) Our information is that while a few newspapers are implementing the decisions the Wage Board, there are several which have not done so. We have no detailed information because the State Governments are primarily responsible for the administration of the Act.

- (b) Yes.
- (c) The State Governments Union Territories have been requested to take steps to ensure that the newspaper esablishments implement the decisions of the Wage Board, except those who may have obtained stay order from the Court.

I may add that amicable settlement has been reached between the parties at the instance of the Supreme Court during the course of the hearing of the petitions on 26th August, 1957 with regard to the payment of the current dues, as per the decision of